WEEKLY DISPATCH STATEMENT
FROM : 09.11.2026 TO 13.11.2026

S. NO.	APPEAL NO .	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH AND ISSUED
		FINAL ORDER NO.		
1	ST/55433/2023	F.O/51611/2026	03-11-2026	09-11-2026
2	ST/51146/2022	F.O/51616/2026	03-11-2026	09-11-2026
3	ST/50295/2026	I.O/22-36/2026	03-11-2026	09-11-2026
4	ST/55329/2023	F.O/51614/2026	03-11-2026	09-11-2026
5	ST/50469/2019	F.O/51617/2026	03-11-2026	09-11-2026
6	ST/52106/2022	F.O/51613/2026	03-11-2026	09-11-2026
7	ST/55153/2023	F.O/51618/2026	03-11-2026	09-11-2026
8	ST/51050/2020	F.O/51612/2026	03-11-2026	09-11-2026
9	ST/52123/2022	F.O/51620-51621/2026	03-11-2026	09-11-2026
10	ST/594482013	F.O/51622/2026	03-11-2026	09-11-2026
				09-11-2026
		MISC ORDER		
1	ST/50746/2020	M.O/50511-50512/2026	03-11-2026	09-11-2026
1	ST/51828/2021	M.O/50536/2026	03-11-2026	09-11-2026

Deputy/ Asstt. Registra

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.